

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2020

**CAUSE LIST - 2**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 243/BB/2018	For hearing – <b>CIRP</b>	Sec 7 of I&B code 2016	M/s Pridhvi Asset Reconstruction & Securitisation Company Ltd	Cyril Amarchand Mangaldas	M/s Sagar power (Neerukatte) Pvt Ltd	Shri Pankaj Srivastava, RP

ADVOCATE FOR PETITIONER/s:

VARSHA SRIRAM

FOR CYRIL AMARCHAND MANGALDAS



ADVOCATE FOR RESPONDENT/s:

*Pankaj Srivastava*  
Pankaj Srivastava  
(Resolution Professional)

**ORDER**

Heard Ms. Varsha Sriram, learned Counsel for the Petitioner and Shri Pankaj Srivastava, learned Resolution Professional.

Post the case on 24.02.2020.



**Member (T)**

Krishna

**Verified**



**Court Officer**



**Member (J)**